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RESERVE BANK OF INDIA

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Reserve Bank Cancels Certificate of Registration of H.N. Trade International Limited

The Reserve Bank of India has on January 29, 2008 cancelled the certificate of registration granted to H.N. Trade International Limited having its registered office at 53/14, Naya Ganj, Kanpur (U.P.) for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, H.N. Trade International Limited cannot transact the business of a non-banking financial institution.

In exercise of the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial institution. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

Ajit Prasad
Manager

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